

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.09.2019 (THURSDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 937 of 2019	Ansal Properties & Infrastructure Ltd. Vs. MGF Developments Ltd.	Henna George	Akhil Sachar

For Admission (After Notice)

2.	Comp. App. (AT) No. 87 of 2019	K.Inbalathan Vs. VerTerra Products India Pvt. Ltd. &Ors.	Gautham Shiv Shankar	Mani Karan Sharma-R4
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For Hearing (Part Heard)

3.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta
4.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	

For Hearing

5.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
6.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
7.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1-R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
8.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora-R6

9.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora- R6
10.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7
11.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. With	B. Ragnath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
12.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Ragnath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
13.	Comp. App. (AT) No. 36 of 2019	Chempra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh

12:00 Noon

For Hearing (Part Heard)

14.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
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By Order

-sd/-
Registrar